

Central Administrative Tribunal
Principal Bench

(23)

CP No. 235/96 in OA No. 2547/90

New Delhi, this the 4th day of Oct., 1996

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

Hon'ble Shri K.Ramamoorthy, Member (A)

A.P.Gupta
s/o Shri Sri Chand Gupta,
R/o 1414, Sector - 6,
Bahadurgarh,
Distt. Rohatak.

(by petitioner in person)

...Petitioner

-Versus-

1. Ms. Mala Srivastava,
The Chief Administrative Officer,
Ministry of Defence,
C-II, Hutmants,
Dalhousie Road,
New Delhi.

Mr. T.K. Bannerjee,
Secretary,
Ministry of Defence,
New Delhi.

...Respondents.

O R D E R (Oral)

By Hon'ble Shri A.V.Haridasan, V.C.(J)

Petitioner who is present in person submits that the directions contained in judgement dated 6.9.1995 passed in OA No. 2547/95, have been complied with and he, therefore, wishes to withdraw this C.P. Permission is granted. C.P. is closed as withdrawn.

R
(K.Ramamoorthy)
Member (A)

(A.V.Haridasan)
Vice-Chairman (J)

Na.